

17.11.2017

J-1 PRONOUNCEMENT OF JUDGEMENT (APPLT. JURISDICTION)

COURT NO. 23

HON'BLE MR. JUSTICE S.P.GARG

HON'BLE MR. JUSTICE C.HARI SHANKAR

AT 2:15 PM

- |                     |   |  |
|---------------------|---|--|
| 1. CRL.A. 1107/2015 | UMESH PRASAD<br>VS STATE                          | AJAY VERMA, UPENDRA<br>AASHAA TIWARI       |
| 2. CRL.A. 1145/2013 | RAJU<br>VS STATE (GOVT. OF NCT)<br>OF DELHI & ANR | VANI SINGHAL, PROXY COUNSEL<br>ASHA TIWARI |

COURT NO. (IN CHAMBER)

HON'BLE MR. JUSTICE I.S.MEHTA

AT 2:30 PM

- |                       |   |  |
|-----------------------|---|--|
| 1. CRL.REV.P.406/2015 | KAFEEL AKHTAR<br>VS STATE OF NCT OF DELHI | MEHMOOD PRACHA, PRATEEK GUPTA<br>PANNA LAL SHARMA  |
| 2. CRL.REV.P.408/2015 | ANEESH AHMAD<br>VS RUHI                   | R.G. SRIVASTAVA<br>MAHERAVISH REIN, SHAMSHARAVISH REIN,<br>ALDANISH REIN<br>RESPONDENT IN PERSON |
| 3. CRL.M.C.1728/2015  | RAJAT JOHAR<br>VS DIVYA JOHAR             | PRASHANT MENDIRATTA,<br>HARSHVARDHAN PANDHEY, MALVIKA CHOUDHARY<br>BIJI RAJESH, SHIPRA GARG      |

COURT NO.31

HON'BLE MS. JUSTICE SANGITA DHINGRA SEHGAL

AT 2:30 P.M.

- |                          |  |  |
|--------------------------|--|--|
| 1. BAIL APPLN. 1091/2017 | KUNAL SINGH VS. STATE<br>NCT OF DELHI                  | SHANTANU SAGAR<br>JEEWESH PRAKASH, MUKESH KUMAR  |
| 2. CRL.REV.P. 142/2017   | STATE VS<br>ROSHAN LAL @ ROSHAN & ORS                  | AKSHAI MALIK, AJAY SINHA<br>INDERPAL   |
| 3. CRL.M.C. 3830/2014    | PANKAJ VS<br>RENU                                      | NASIR KAMAL  |
| 4. CRL.M.C. 559/2015     | MS. ANURADHA<br>VS GOVT OF NCT<br>OF DELHI THR. & ORS. | M. MOSHSIN ISRAILY<br>SAIF ISLAM ISRAILY<br>AMIT AHLAWAT, PUNEET<br>GARG, NITASH GUPTA |

HIGH COURT OF DELHI

16<sup>th</sup> November 2017

REGISTRAR (LISTING)

17.11.2017

FOR PRONOUNCEMENT (ORIGINAL JURISDICTION)

COURT NO. 19 (OS - D)

HON'BLE MR. JUSTICE YOGESH KHANNA

AT 10.30 A.M.

37. REVIEW PET. 572/2015  
In CS(OS) 2108/2012

HOUSING DEVELOPMENT FINANCE  
CORPORATION LTD  
Vs. RAVINDRA DHANKAR AND  
ANOTHER

AJAY SAROYA, JAGJIT SINGH,  
AGARWAL JETLEY AND CO

38. EX.P. 47/2004

ECE INDUSTRIES  
Vs. DELHI POWER SUPPLY CO.  
& ORS.

AMANDEEP BAWA, S.K. DUBEY,  
RAVI GUPTA, SUNIL FERNANDES,  
ANJU THOMAS, NUPUR KUMAR,  
PARNAY DEEP SHAH, SAURABH SHAW,  
DUA ASSOCIATES, TAPAN, SAMANTA,  
AMIT DHINGRA, SUMEET  
PUSHKARMA, ARUN, K  
DATTA, TRILEGAL, SARANSH SHAW

39. TEST.CAS. 54/2012  
I.A. 14753/2012  
I.A. 9969/2016

NIRVAN MAKAN & ANR  
Vs. STATE

JUBEDA BEGUM, SANA ANSARI,  
NISHANT DAS,  
M.K. JHA, ARJUN SINGH, SONALI  
CHOPRA, PRANAV SHARMA

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